

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UTECH ENGINEERING WORKS (INDIA) PVT LTD Date of Commencement of Liquidation: 07-07-2025; List of Stakeholders as on Date: 26-09-2025; Name of IP: Mr. Rajesh Shah; Process Number: 1; Last 5 digit of registration number: 11881

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 305717132.33 | 1 | 305717132.33 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 101339387 | 0 | 0 | 0 | 0 | 101339387 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 5 | 56457556.00 | 4 | 45216971.00 | 0 | 0 | 11240585 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 17 | 25894349.81 | 16 | 25200569.81 | 0 | 0 | 693780 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 24 | 489408425.14 | 21 | 376134673.14 | 0 | 0 | 113273752 | |